

advance. It is just on account of compulsion that people live near the river banks because they do not have any other source of livelihood. They grow watermelons and other vegetables on such pieces of land in respect of which they do not have even the lease deed. They do not go there out of pleasure but it is because of certain compelling circumstances, that these people have to live near the river banks. Their life depends only on the safety of the river embankment. Therefore, I would like to submit that those families, for whom our Prime Minister has launched many schemes, they should also be given insurance cover for their crops by introducing some more concrete programmes.

With these words, I would like to submit that efforts should be made to provide more facilities to the State of Maharashtra.

18.00 hrs.

[English]

SHRIN. TOMBISINGH (Inner Manipur): Mr. Deputy-Speaker, Sir, this is much more than a normal debate because millions of people are reeling under flood waters these days particularly in the States of Assam and Manipur. I would like to confine myself to the State of Manipur.

MR. DEPUTY-SPEAKER: You can continue tomorrow.

RESIGNATIONS BY MEMBERS

[English]

MR. DEPUTY-SPEAKER: The Speaker has received today letters from the following Members resigning their seats in Lok Sabha:-

- (1) Prof. Parag Chaliha
- (2) Shri Mewa Singh Gill
- (3) Bhai Shaminder Singh

[English]

MR. DEPUTY-SPEAKER: The Speaker has received today letters from the following Member resigning their seats in Lok Sabha:—

The Speaker has accepted their resignations with immediate effect.

MR. DEPUTY-SPEAKER: The House stands adjourned to meet again at 11 A.M. on Wednesday, August 2, 1989.

18.01 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, August 2, 1989/ Sravana 11, 1911 (Saka)